

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 5126**  
TO BE ANSWERED ON THE 27<sup>TH</sup> MARCH, 2018

**CROP LOSS DUE TO DROUGHT**

5126. SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has made any assessment of the loss of crops due to drought and less rainfall during the last three years in Gujarat;
- (b) if so, the details thereof;
- (c) the details of the schemes implemented by the Government in Gujarat to compensate the loss and details of the funds allocated by the Government to Gujarat thereunder, year-wise;
- (d) whether the Government has received any complaints from the public representatives regarding the implementation of the said schemes during the above period; and
- (e) the shortcomings found during the investigation of the above complaints and the efforts made by the Government for redressal of the same?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (c): It is primarily the responsibility of the State Governments concerned to take necessary measures in the wake of natural calamities, including drought. For such purpose, the States have ready availability of funds in their State Disaster Response Fund (SDRF), to which contribution is made by the Government of India and State Governments concerned. The Government of India extends financial, logistic and other support. Additional assistance, over and above SDRF, is considered from the National Disaster Response Fund (NDRF), for natural calamities of severe nature, in accordance with the established procedure and on submission of Memorandum for Central assistance by the affected State, also keeping in view the extant items and norms for assistance from SDRF and NDRF.

No memorandum for Central assistance for drought relief was received from the Government of Gujarat during the last three years, i.e. 2014-15 to 2016-17.

(d) & (e): Department of Agriculture, Cooperation and Farmers Welfare have not received any complaints regarding distribution of SDRF and NDRF funds during the last three years in Gujarat.

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